

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2082/2016

OSAMA AZIZ &amp; ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ORS.

Respondent(s)

(and IA No.67371/2017-PROCESS FEE and IA No.67371/2017-PROCESS FEE  
and IA No.67397/2017-I/A PURSUING COMPLIANCE OF THE ORDER DATED  
26.07.17)

Date : 22-11-2017 This petition was called on for hearing today.

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

Mr. Ankit Mishra, Adv.  
Mr. Rajeev Dubey, Adv.  
Ms. Pragati Neekhra, AOR  
M/S. Equity Lex Associates, AOR  
Mr. R. P. Gupta, AOR  
Mr. Shakil Ahmed Syed, AOR  
Ms. Aditi Gupta, Adv.  
Mr. Fuzail Ahmad Ayyubi, AORUPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos.4 and 11 have not filed counter affidavit,  
despite last and final opportunity. Further opportunity is  
declined.

Registry to process the matter for listing before the  
Hon'ble Court, as per rules.

KAPIL MEHTA  
Registrar  
22.11.2017

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